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Title: Introduction of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2013.

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (KUMARI SELJA): I beg to move for leave to introduce a Bill to amend the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989."

*The motion was adopted.*

KUMARI SELJA: I introduce\*\* the Bill.

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*...(Interruptions)*